

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:65

ANSWERED ON:26.02.2007

NATIONAL AGRICULTURAL INSURANCE SCHEME

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the features of National Agricultural Insurance Scheme (NAIS);
- (b) the number of farmers benefited under NAIS during the last three years and the current financial year, State and Union Territory-wise;
- (c) the total funds released to the farmers during the said period with the break up of State and Central share therein, State-wise;
- (d) whether any insurance claim is lying pending with the Union Government;
- (e) if so, the details thereof during the said period, State-wise;
- (f) the time by which said claims are likely to be cleared;
- (g) whether the Government has taken any final decision on the recommendations of the Joint Group constituted to study the improvement required in the NAIS; and
- (h) if so, the details of the recommendations that have been accepted and implemented ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

- (a) : Main features of National Agricultural Insurance Scheme (NAIS) is at Annexure- I.
 - (b) : A statement showing number of farmers benefited during last three years is at Annexure-II.
 - (c) : A statement showing State-wise, Season/Year-wise claims paid to farmers during last three years is at Annexure-III.
 - (d) to (f) : The claims amounting to Rs. 105.78 crore are pending on account of non- payment of State`s share of funds. These claims would be settled on receipt of funds.
- A Statement indicating State-wise details of pending claims is at Annexure-IV.
- (g) & (h) : A Joint Group constituted to study the improvements required in the existing Crop Insurance Schemes has submitted its report. The Joint Group has given recommendations like reducing the unit area of insurance to gram panchayat for major crops, improving the basis of calculation of threshold yield, higher indemnity level, coverage of pre-sowing risk, post-harvest losses etc. Based on the recommendations, modification of NAIS is under process.